

Name of the Corporate Debtor: Sharon Bio-Medicine Limited; Date of Commencement of CIRP: 03-06-2022; List of Creditors as on: 17-05-2023; Name of IP: PULKIT GUPTA; Process Number: 2; Last 5 digit of registration number: 13697

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10	7024638226	10	7024638226	76.33				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	1893064553	2	1893064553	20.57				Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	129415344	1	68159548	0.74		61255796		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	170	275282775	170	217307384	2.36		20933161		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		183	9322400898	183	9203169711	100.00		82188957		